

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

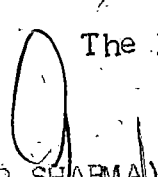
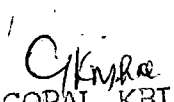
Application No.....of 199 .

Applicant(s).....
M. Vijay Rajan & Others

Respondent(s).....
Union of India & Others

Advocate for Applicant(s)
Mr. T.P. Sharma

Advocate for Respondent(s)
Mr. Praveen Balwada

Notes of the Registry	MA 556/94 in OA 41/93 Orders of the Tribunal
<p style="text-align: center;">27.10.94</p> <p><i>12/11/94</i></p> <p><i>copy sent to all concerned and 6812 sent 11/11/94</i></p>	<p>Mr. T.P. Sharma - Counsel for the applicants Mr. Praveen Balwada - Counsel for the respondents.</p> <p>In this MA, the applicant had prayed that certain clerical errors ^{have} kept in the order passed in OA no. 41/93 dated 10.8.94. After hearing the ^{the} counsel for applicants and the respondents, we direct that the following corrections may be made in the order dated 10.8.94.</p> <p>(i) The name of the applicant 'Bachhendra Singh' should be read as 'Bachiter Singh Gill'.</p> <p>(ii) The name of the applicant 'Madhukar Pandya' should be read as 'Madhukar Pandey'.</p> <p>(iii) In para 2 of the order, it was mentioned that the applicants are at present working in the office of Chief Engineer MES, Jaipur. 'Jaipur' should be read as 'Jaipur Zone'.</p> <p>(iv) In para 6 of the order, it was mentioned that tracers have been granted scale of pay Rs. 33-560(Pre-revised); Scale of pay should be read as 330-560(Pre-revised).</p> <p style="text-align: center;">The MA is disposed of accordingly.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div style="text-align: center;">  (O.P. SHARMA) MEMBER(A) </div> <div style="text-align: center;">  (GOPAL KRISHNA) MEMBER(J) </div> </div>